

- (ii) Navigation.
- (iii) Soils and soil Mechanics.
- (iv) Concrete and material of construction.
- (v) Statistics.
- (vi) Hydraulic Machinery.

In addition, the Station also carries out model experiments on the designs and construction of masonry structures to effect economy and efficiency on the river valley projects in India and on the principal waterways and harbours in this country.

(b) The investigations in the Station include silting of the canals and growth of salinity only.

#### RESEARCH CENTRE FOR DEVELOPMENT OF ARID ZONES

\*640. **Shri Kandasamy:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) where the Research Centre for Development of Arid Zones will be located; and

(b) what is the nature of the studies which are to be made in it?

**The Minister of Planning and River Valley Schemes (Shri Nanda):** (a) The 'Indian Development and Research Centre' is proposed to be located at Jodhpur.

(b) The centre, when set up, will be engaged on the task of formulating an integrated programme for the optimum development of water resources of Rajasthan. It will also co-ordinate and continue the various aspects of work that are being carried out by the Central and different State agencies for the reclamation of the arid lands of Rajasthan. Geological, geophysical, hydrological and other related surveys and investigations will be taken up by this Centre.

#### COMMUNITY PROJECTS IN BIHAR

\*641. **Shri Jhulan Sinha:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) the principles on the basis whereof Community Project Centres have been selected in Bihar State; and

(b) the nature of the schemes of development to be executed there?

**The Minister of Planning and River Valley Schemes (Shri Nanda):** (a) Attention is invited to my reply to Shri Ghamandilal Bansal's question No. 31 on the 19th May, 1952.

(b) These are basic types as defined in the "Community Projects—a Draft Outline."

#### KRISHNA RIVER VALLEY SCHEMES

\*642. **Shri Viswanatha Reddy:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) whether any decision has been reached regarding the priority to be given to the various Krishna River Valley Schemes that have been investigated; and

(b) if so, what is the order of priority?

**The Minister of Planning and River Valley Schemes (Shri Nanda):** (a), No.

(b) Does not arise.

#### Khaddar

\*643. **Shri Jhulan Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) if the *Khaddar* (handspun and handwoven cloth) Industry has been given any encouragement and protection by the Government of India and if so, the nature and extent thereof; and

(b) if any case of the breach of the provisions of the *Khaddar* Name Protection Act has come to the notice of the Government of India and if so, whether any action has been taken in respect thereof?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) The Government of India have decided to purchase as far as possible one third of their requirements of cloth in the form of handloom products including *khadi*. During the year 1951-52, a sum of Rs. 2 lacs has been given as grants-in-aid to *khadi* producing centres for promotion of *khaddar* production.

(b) No such case has come to Government's notice.

#### WORKING HOURS OF JUTE MILLS

\*644. **Shri N. B. Chowdhury:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the working hours of jute mills in West Bengal have been reduced with effect from April, 1952; and

(b) if so, what are the reasons therefor?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) Yes, Sir, with effect from 31st March, 1952.

(b) The mills increased their working hours in December 1951, but as increased production was not followed by an improvement in exports, the mills began to accumulate large stocks. It was, therefore, considered expedient to curtail production in accordance with the demand.

#### FERTILISERS PRODUCED AT SINDRI

\*645. **Shri N. B. Chowdhury:** Will the Minister of Production be pleased to state whether the artificial fertiliser produced in Sindri will be distributed through Government store or normal trade channels?

**The Minister of Production (Shri K. C. Reddy):** The entire production of the Sindri fertiliser factory till the end of 1952 has been placed at the disposal of the Ministry of Food and Agriculture who have taken it into their Central Fertiliser Pool for allotment to the State Governments, having regard to their demands. Distribution of the fertiliser within the States is the concern of the State Governments concerned and I regret I have no information at present about the arrangements made by them in this behalf.

The question of the arrangements for disposing of the Sindri fertiliser after 1952 will be considered in due course.

#### CHHATTISGARH LABOURERS IN TEA GARDENS IN ASSAM

\*647. **Shri B. N. Misra:** Will the Minister of Labour be pleased to state whether Government intend to appoint a special Committee to enquire into and report on the existing conditions of the labourers from Chhattisgarh employed in Assam Tea Gardens?

**The Minister of Labour (Shri V. V. Giri):** Government has no information regarding the conditions of labourers from Chhattisgarh employed in Assam Tea Gardens. Enquiries are, however, being made from the State Government and the Controller of Emigrant Labour. The question of appointing a special Committee to enquire into the conditions of these labourers will be considered on receipt of the information called for.

#### MAYURBHANJ GLASS WORKS

\*648. **Shri R. C. Majhi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Mayurbhanj Glass Works Ltd., Bahalda Road, Orissa, was running in order giving supplies to Government orders;

(b) if so, for what reasons the same is closed for the last few years; and

(c) what measures Government intend to take for starting it again?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):**  
(a) No, Sir.

(b) and (c). For lack of finances. It was understood some time ago that the Firm had applied to the Orissa Government for financial assistance. The Central Government are not contemplating any special measures.

#### MAYURBHANJ SPINNING AND WEAVING MILLS

\*649. **Shri R. C. Majhi:** Will the Minister of Commerce and Industry be pleased to state:

(a) what amount was spent for establishing Mayurbhanj Spinning and Weaving Mills Ltd., Kuldiha (Orissa) and what was the amount invested by the State Government;

(b) what are the reasons for its not running till now; and

(c) what measures Government intend to prescribe for its running?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):**  
(a) to (c). The information is being collected.

#### LABOUR DISPUTES

\*650. **Shri K. K. Basu:** Will the Minister of Labour be pleased to state:

(a) the total number of industrial or labour disputes in Central Sphere undertakings sent to adjudication in 1950 and 1951 in each of the States of India;

(b) the total number of awards given;

(c) the number of such cases where the employer did not implement the award;

(d) the number of appeals preferred against the decision of Industrial Tribunal (i) to Appellate Labour Tribunal; (ii) to the High Court, or (iii) to the Supreme Court;

(e) the average period taken to adjudicate finally such disputes; and

(f) the number of workers involved?

**The Minister of Labour (Shri V. V. Giri):** Government referred for adjudication in 1950 and 1951 10 and 48 disputes respectively. The number of awards given by the Tribunals during the corresponding periods was 14 and 30 respectively. The average period taken to adjudicate such dis-